

(20)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO.2725/1999  
M.A. NO.2291/2000

This the 7th day of February, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.R.ADIGE, VICE-CHAIRMAN (A)

Makkhan Singh S/O Khacher Lal,  
working as Typist under  
Chief Admn. Officer (Construction),  
SNT Construction, Kashmere Gate,  
Delhi.

... Applicant

( By Advocate Shri K.K.Patel )

-versus-

1. Union of India through  
General Manager (P),  
Northern Railway Hqrs. Office,  
Baroda House, New Delhi.
2. Chief Admn. Officer (Constrn.),  
SNT Constrn., Kashmere Gate,  
Delhi.
3. Dy. Chief Signal & Telecom Engr. (Constrn.),  
Northern Railway, Allahabad.
4. Sr. Signal & Telecom Engr. (Constrn.),  
Northern Railway Aligarh.
5. Divisional Railway Manager,  
Allahabad Division,  
Allahabad. ... Respondents

(By Shri V.S.R.Krishna with Shri Rajinder Khatter, Adv. )

O R D E R (ORAL)

Hon'ble Shri S.R.Adige, VC(A) :

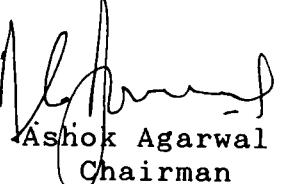
Heard both sides.

2. Applicant's challenge to impugned order dated 9.11.1999 does not survive, as respondents by their subsequent order dated 22.11.1999 (copy kept on record) have kept the same pending till further orders.

3. Insofar as applicant's claim for regularisation is concerned, he has filed an additional affidavit dated 14.1.2002, enclosing a copy of respondents' letter dated 19.3.2001 initiating action for regularisation of ad hoc typists. Applicant's name finds mention at sl. no.13 of that letter.

4. The OA is accordingly disposed of with a direction to respondents to take further action in accordance with rules and instructions, in the background of their own letter dated 19.3.2001 as expeditiously as possible. No costs.

  
( S. R. Adige )  
Vice-Chairman(A)

  
( Ashok Agarwal )  
Chairman

/as/